

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated: Guwahati, the 06th of June, 2025

NO.HC.VII-84(Pt.I)/2020/4000/A ##### In continuation to this Registry's earlier notification **NO.HC.VII-84(Pt.I)/2020/3952/A** dated **04-06-2025**, the Hon'ble Gauhati High Court has been pleased to nominate **Smti Karuna Devi, Chief Judicial Magistrate, Hojai** to attend the daylong Awareness Programme on "*Prison Mental Health*" on **15-06-2025** at **Judicial Academy, Assam**.

The nominated Officer is requested to report at the venue (**Judicial Academy, Assam**) on **15-06-2025** at **09:45 A.M.** for the aforesaid programme.

The other modalities of the programme will remain the same.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-84(Pt.-1)/2020/4001/A

Dated 04-06-2025

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

(The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules)

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Hojai.

(He is requested to inform the concerned about the notification).

6. The nominated Judicial Officer.

a. The nominated Judicial Officers **willing to avail accommodation are to intimate their travel itinerary**, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **09-06-2025** to enable the Academy to arrange for accommodation.

Name and designation	Date of arrival	Mobile Number (WhatsApp)

b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

c. **The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.**

7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

10. The CA to the Registrar General, Gauhati High Court, Guwahati..

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)